

Order dt. 30.7.04.

Heard Mr. B. S. Tripathy, learned counsel for the Applicants and Mr. Ashok Mohanty, learned Senior Counsel appearing for the Respondents assisted by Ms. S. L. Pottanaiik, learned counsel for the Railways.

Applicants by filing a memo dated 30.07.2004, seeks Permission to withdraw this OA on the ground that they intend to approach the Authorities for redressal of their grievances. Having heard learned counsel for both sides and having regard to the submissions made by the Applicants, Permission is granted to withdraw this

OA.141/98

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Free copies of final order
dt 30.7.98 issued to
counsel for both sides.

DR 10pm
SAC (J)

DS
10/8/98

OA. and accordingly this
OA. is dismissed as
withdrawn. No costs.

Member (J)

Ruby 30/8
Vice-Chairman